
**M/s Rajlabdhi Infrastructure Pvt. Ltd. & Ors Vs Authorised Officer, Union
Bank of India**

I.A. No. 47 Of 2023 (WoD) In Appeal on Diary No. 102 Of 2023

Court: Debts Recovery Appellate Tribunal, Mumbai Bench

Date of Decision: Feb. 2, 2023

Acts Referred:

Securitisation And Reconstruction Of Financial Assets And Enforcement Of Security Interest Act, 2002 " Section 18(1)

Hon'ble Judges: Ashok Menon, Chairperson

Bench: Single Bench

Advocate: Guarang Kinkhabwala, Dhruvit D. Chauhan, Rohit Gupta, Vastal Gosalia, Anshul Lalchanddani, A.S. Panesar

Final Decision: Dismissed

Judgement